

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**STARRED QUESTION NO. \*106**  
ANSWERED ON 03.03.2016

**MOU FOR CLEANING OF GANGA RIVER**

\*106. SHRI KIRTI VARDHAN SINGH

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether her Ministry has recently signed a joint Memorandum of Understanding (MoU) with other Ministries in connection with the cleaning of Ganga river;
- (b) if so, the details and salient features thereof; and
- (c) the time by which the work is likely to be started along with the manner and the extent to which it will be helpful for cleaning of Ganga river?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(SUSHRI UMA BHARTI)

- (a) to (c) A Statement is laid on the Table of the House.

**Statement referred to in reply to parts (a) to (c) of Lok Sabha Starred Question No.106 to be answered on Thursday, the 3<sup>rd</sup> March, 2016 on “MoU for cleaning of Ganga River” raised by SHRI KIRTI VARDHAN SINGH**

(a)to (c) Yes, Madam. The Namami Gange Programme has been launched as a holistic approach to rejuvenate the River Ganga. Being a multi-disciplinary Programme, its success depends largely on the active participation of other Ministries, concerned State Governments and local communities. As a step towards achieving the ultimate goal of rejuvenating river Ganga, a Memorandum of Understanding (MOU) has been signed on 30<sup>th</sup> January, 2016 between this Ministry and seven other Ministries of the Central Government to integrate the Government’s efforts to clean river Ganga by enhancing efficiency, ensuring synergy and prevention of overlapping of projects in different schemes and better coordination with all the Stakeholders including the line Ministries of Government of India. The seven ministries are (i) Ministry of Shipping (MoS), (ii) Ministry of Human Resource Development (MHRD), (iii) Ministry of Rural Development (MoRD), (iv) Ministry of Tourism (MoT), (v) Ministry of Ayush (MoAyush), (vi) Ministry of Youth Affairs & Sports (MoYA&S) and (vii) Ministry of Drinking Water and Sanitation (MoDW&S).

Another MOU has been signed between MoWR, RD & GR and Ministry of Railways (MoR) in December 2015 in which MoR has agreed to use treated waste water from the Sewage Treatment Plants / Effluent Treatment Plants located in Ganga and Yamuna river zone for the non-potable purposes of railways.

All the MOUs are effective from the date of signing. Being a multi-disciplinary Programme, the success of cleaning the river Ganga depends largely on the active participation of other Ministries, concerned State Governments and local communities. These MOUs would be helpful in integrating the Government’s efforts to clean river Ganga.

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